

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

52. C.P. 127/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

v/s.

DDPL Global Infrastructure Pvt Ltd & Ors.

SECTION 59 OF COMPANIES ACT, 2013

ORDER

At the request of both sides, list this matter on 16.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)